

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31935/2025 BLAPL/11056/2025	SANKAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000167/2025
2	D-BLAPL/31941/2025 BLAPL/11057/2025	RAJA KUMAR @ RAJA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /572 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000555/2025
3	D-BLAPL/31944/2025 BLAPL/11058/2025	BANAMALI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000167/2025
4	D-BLAPL/31955/2025 BLAPL/11059/2025	MILU LENKA @ SUDHANSU LENKA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BARANGA /344 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001002/2025
5	D-BLAPL/32024/2025 BLAPL/11060/2025	BISWANATH BEHERA @ SANTOSH VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	GURUDIJHATIA /156 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000541/2025
6	D-BLAPL/32120/2025 BLAPL/11061/2025	RABI BARAJA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /289 /2025 DISTRICT AND SESSIONS JUDGE,MAL CT/0000103/2025
7	D-BLAPL/32121/2025 BLAPL/11062/2025	SHARMILA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
8	D-BLAPL/29710/2025 BLAPL/11063/2025	JAGDISH MOHANTA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	KALINGA NAGAR /286 /2024 A.D.J.,JJPUR ROAD(Jajapur ) ST/0000024/2025
9	D-BLAPL/32122/2025 BLAPL/11064/2025	MAKSUDUR RAHAMAN MOLLA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000037/2025
10	D-BLAPL/29987/2025 BLAPL/11065/2025	LIPU PATRA VS STATE OF ODISHA	BIJAY SWAIN VS	MANCHESWAR P.S. /332 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000312/2025
11	D-BLAPL/32133/2025 BLAPL/11066/2025	ROHAN RANJAN ROUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001382/2025

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12	D-BLAPL/31191/2025 BLAPL/11067/2025	TUTU NAIK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	TIGIRIA /64 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000061/2024
13	D-BLAPL/31298/2025 BLAPL/11068/2025	LALIT RANJAN DAS VS STATE OF ODISHA(E.O.W)	PANAG BHUSAN MOHAPATRA VS	EOW,BHUBANESWAR /2 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000002/2025
14	D-BLAPL/31409/2025 BLAPL/11069/2025	JAGDISH BHATI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /592 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001523/2025
15	D-BLAPL/32173/2025 BLAPL/11070/2025	PADMANABHA CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000027/2025
16	D-BLAPL/31431/2025 BLAPL/11071/2025	KALAPANI LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000069/2024
17	D-BLAPL/31522/2025 BLAPL/11072/2025	NILU KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PURUSHOTTAMPUR /669 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000664/2025
18	D-BLAPL/32183/2025 BLAPL/11073/2025	BAPI BHAKTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /10 /2025 A.D.J.,BARIPADA(Mayurbhanj) ST/0000032/2025
19	D-BLAPL/31530/2025 BLAPL/11074/2025	RAJA @ OM SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	BOLANGIR SADAR /322 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001322/2025
20	D-BLAPL/31647/2025 BLAPL/11075/2025	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /101 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000876/2025
21	D-BLAPL/32185/2025 BLAPL/11076/2025	SUKLAL @ SHUKALAL SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /206 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000835/2025
22	D-BLAPL/31800/2025 BLAPL/11077/2025	YAYA KHAN @ MOHAMMAD YOUSUF VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	AIRPORT /192 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001043/2025
23	D-BLAPL/31840/2025	RIKU GHASI	GOURI KUMAR RATH	THELKOLOI PS /376 /2025

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	BLAPL/11078/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002138/2025
24	D-BLAPL/31929/2025 BLAPL/11079/2025	TUMBANATH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000167/2025
25	D-BLAPL/31933/2025 BLAPL/11080/2025	SUMATI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000167/2025
26	D-BLAPL/32208/2025 BLAPL/11081/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /517 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001247/2025
27	D-BLAPL/32041/2025 BLAPL/11082/2025	LAXMAN TUDU @ PADU @ MANTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /275 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001044/2025
28	D-BLAPL/32225/2025 BLAPL/11083/2025	NILRAM KALTA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000041/2025
29	D-BLAPL/32044/2025 BLAPL/11084/2025	ALOK KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /361 /2025 S.D.J.M.,PURI(Puri) GR/0000915/2025
30	D-BLAPL/32175/2025 BLAPL/11085/2025	MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /239 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000049/2025
31	D-BLAPL/31184/2025 BLAPL/11086/2025	INDRA DEEP VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	MURIBAHAL /59 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000052/2024
32	D-BLAPL/32232/2025 BLAPL/11087/2025	KALIA BARIKA VS STATE OF ODISHA	ASHOK DAS VS	RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000162/2025
33	D-BLAPL/32209/2025 BLAPL/11088/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /518 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001248/2025
34	D-BLAPL/32210/2025 BLAPL/11089/2025	SITA PRADHAN VS	ARIJEET MISHRA VS	KEONJHAR TOWN /491 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O

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35	D-BLAPL/31401/2025 BLAPL/11090/2025	STATE OF ODISHA RAMAHARI SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GR/0001196/2025 CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000539/2024
36	D-BLAPL/32234/2025 BLAPL/11091/2025	AJIT KUMAR SAHU @ AJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000019/2025
37	D-BLAPL/32211/2025 BLAPL/11092/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /519 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001252/2025
38	D-BLAPL/32235/2025 BLAPL/11093/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	CHANDAKA P.S. /358 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001806/2025
39	D-BLAPL/32212/2025 BLAPL/11094/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001246/2025
40	D-BLAPL/32213/2025 BLAPL/11095/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /515 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001245/2025
41	D-BLAPL/32203/2025 BLAPL/11096/2025	TUNILATA JENA @ TUNI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PATKURA /42 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2025
42	D-BLAPL/32370/2025 BLAPL/11097/2025	DINABANDHU LUHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000043/2025
43	D-BLAPL/32296/2025 BLAPL/11098/2025	ABINASH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	MADHUPATNA /272 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0001085/2024
44	D-BLAPL/32475/2025 BLAPL/11099/2025	NARENDRA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /59 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000086/2025
45	D-BLAPL/32297/2025 BLAPL/11100/2025	ABINASH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	MADHUPATNA /268 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001076/2024

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46	D-BLAPL/32298/2025 BLAPL/11101/2025	ABINASH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	NIALI /393 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000365/2024
47	D-BLAPL/32302/2025 BLAPL/11102/2025	ABINASH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	MADHUPATNA /281 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001127/2024
48	D-BLAPL/31693/2025 BLAPL/11103/2025	MUKTIKANTA PARIDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	NILGIRI /78 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000391/2024
49	D-BLAPL/32136/2025 BLAPL/11104/2025	PINKU @ ASHISH KUMAR SWAIN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BERHAMPUR /112 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000527/2025
50	D-BLAPL/32202/2025 BLAPL/11105/2025	BIJU @ BIJAY SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /398 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000916/2025
51	D-BLAPL/32204/2025 BLAPL/11106/2025	BHOLA SHANKAR JENA VS STATE OF ODISHA	DEBASIS SARANGI VS	RAYAGADA TOWN /84 /2023 DIST.& SESSIONS JUDGE,RAYAGADA(Dist) TR/0000014/2023
52	D-BLAPL/32206/2025 BLAPL/11107/2025	KUNA @ SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PATKURA /42 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2025
53	D-BLAPL/32197/2025 BLAPL/11108/2025	CHITTA RANJAN NAYAK @ KUNA @ KUNAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Maitri Vihar PS /205 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001002/2023
54	D-BLAPL/32222/2025 BLAPL/11109/2025	SK. KEFAJUDDING VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000016/2025
55	D-BLAPL/29449/2025 BLAPL/11110/2025	RAJENDRA DISARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2025
56	D-BLAPL/30632/2025 BLAPL/11111/2025	KIRAN@KIRAN KUMAR BEHERA VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	NIMAKHANDI /130 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000286/2025
57	D-BLAPL/31610/2025	BAPI @ SUSHANTA KUMAR MOHALIK	KUMAR KASHYAP	KHANTAPADA /170 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11112/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000203/2025
58	D-BLAPL/32215/2025 BLAPL/11113/2025	NARESH PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /492 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001197/2025
59	D-BLAPL/32315/2025 BLAPL/11114/2025	GIDIYAN MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /371 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000044/2025
60	D-BLAPL/31759/2025 BLAPL/11115/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BARAMBA /279 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000371/2025
61	D-BLAPL/31792/2025 BLAPL/11116/2025	RAKESH KUMAR BEHERA VS STATE OF ODISHA	SARAT CHANDRA ACHARYA VS	BADAGODA P.S. /498 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000955/2025
62	D-BLAPL/32217/2025 BLAPL/11117/2025	SANDEEP KUMAR NASKAR VS STATE OF ODISHA	BISWA PRAKASH MOHAPATRA VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001382/2025
63	D-BLAPL/32053/2025 BLAPL/11118/2025	AJAY KUMAR PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /97 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001008/2025
64	D-BLAPL/32055/2025 BLAPL/11119/2025	ANNDA @ TRILOCHAN NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /413 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000051/2024
65	D-BLAPL/32057/2025 BLAPL/11120/2025	PURAN BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /55 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000018/2025
66	D-BLAPL/32241/2025 BLAPL/11121/2025	DHANPATI @ DHANAPATI KHOSLA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KORAPUT SADAR /158 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2025
67	D-BLAPL/32244/2025 BLAPL/11122/2025	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /637 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000629/2025
68	D-BLAPL/32073/2025 BLAPL/11123/2025	PANCHANAN NAYAK VS	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /40 J.M.F.C.(CITY),BALASORE(Baleshwar)

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69	D-BLAPL/32124/2025 BLAPL/11124/2025	STATE OF ODISHA SUKANTA JANI VS	SUBHALATA PRIYADARSINI VS	CT/0000663/2025 RAMBHA (KHALLIKOTE) /764 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002174/2025
70	D-BLAPL/32247/2025 BLAPL/11125/2025	STATE OF ODISHA SUBALA NAIK VS	SURESH KUMAR JENA VS	BANARAPAL /416 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001238/2021
71	D-BLAPL/32126/2025 BLAPL/11126/2025	STATE OF ODISHA RAHUL SWAIN VS	SUBHALATA PRIYADARSINI VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
72	D-BLAPL/31619/2025 BLAPL/11127/2025	STATE OF ODISHA PRAKASH PARIDA VS	BIJAYA KUMAR RAGADA VS	2(A)CC/000035/2025 TANGI (KHURDA) /774 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000155/2024
73	D-BLAPL/32127/2025 BLAPL/11128/2025	STATE OF ODISHA BISHRAM MALLIK VS	SUBHALATA PRIYADARSINI VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
74	D-BLAPL/32248/2025 BLAPL/11129/2025	STATE OF ODISHA MUNA @ RASHMIKANTA BARIK VS	ASHOK KUMAR JENA VS	2(A)CC/000036/2025 CHOUDWAR /472 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000763/2025
75	D-CMAPL/22206/2025 CMAPL/307/2025	STATE OF ODISHA HURUN NIBIBI VS	ADV. VS	// ()
76	D-CMAPL/36604/2025 CMAPL/308/2025	STATE OF ODISHA NILESH KUMAR PAREKH VS	ADV. VS	// ()
77	D-CMAPL/40731/2025 CMAPL/309/2025	STATE OF ODISHA A.TRINATH RAO VS	ADV. VS	// ()
78	D-CMAPL/42067/2025 CMAPL/310/2025	A.SURYA KUMARI RUPA PARIDA VS	GOPINATH MISHRA VS	// ()
79	D-CMAPL/21169/2025 CMAPL/311/2025	GOVERNMENT OF ODISHA LAXMI DEI VS THE COLLECTOR, KHORDHA	ADV. VS	// () //

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80	D-CMP/41824/2025 CMP/1680/2025	KAMINI KUMARI JENA VS BUNU DASH @ PRIYANKA DASH	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000508/2014
81	D-CMP/43012/2025 CMP/1681/2025	SWARNA SANGITA BEHERA VS URMILA BEHERA	BRUNDABAN ROUT VS	// A.D.J.,KENDRAPARA(Kendrapara ) Fao/0000048/2023
82	D-CMP/33838/2025 CMP/1682/2025	BANAMALI BARIK VS GOURANGA GHANA	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CMA/0000001/2022
83	D-CMP/42565/2025 CMP/1683/2025	ARABINDO JENA VS HINJILICUT MUNICIPALITY, GANJAM	SWAYAMJIT ROUT VS	// CIVIL JUDGE (JR.DIV.),HINJILICUT(Gan CS/0000020/2018
84	D-CMP/42901/2025 CMP/1684/2025	KAMALAKANTA MISHRA VS SHAKTI MISHRA	ASHOK KUMAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC IA/0000001/2025
85	D-CMP/43182/2025 CMP/1685/2025	M/S. AROOPA BUILDING CENTRE, JAGATSINGHPUR VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LIMITED, BBSR	ARYA TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000188/2004
86	D-CMP/42087/2025 CMP/1686/2025	RAMESH LAL SAHU VS IQBAL SINGH GANDHI	SIDDHANT SARANGI VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada EC/0000001/2018
87	D-CMP/43100/2025 CMP/1687/2025	DEBENDRA PRASAD MALLIK VS MINATI MOHAPATRA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000378/2018
88	D-CMP/43114/2025 CMP/1688/2025	M/S. NEELANCHAL MANORAMA DEVELOPERS PVT. LTD.,GANJAM VS TAPAN KUMAR CHOUDHURY	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000235/2024
89	D-CMP/42976/2025 CMP/1689/2025	ANAPURNA @ ARNAPURNA JANI VS PITABAS BEHERA	SATYANARAYAN MOHAPATRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) CVREV/0000002/2025
90	D-CMP/43385/2025 CMP/1690/2025	MUKTESWAR PANDA VS RAJENDRA PRSAD CHAINI	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000290/2023
91	D-CONTC/40651/2025	MOTILAL JHANKAR	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4915/2025	VS DR.N.THIRUMALA NAIK, IAS	VS	0 //
92	D-CONTC/40953/2025 CONTC/4916/2025	KSHYITISH MUND VS GIRISH S N, IAS	AKINADA PRASAD MOHANTY VS	// 0 //
93	D-CONTC/40963/2025 CONTC/4917/2025	SRIDHAR NAYAK VS HEMA KANTA SAY, IAS	ADV. VS	// 0 //
94	D-CONTC/41468/2025 CONTC/4918/2025	BIPIN BIHARI KALO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
95	D-CONTC/41640/2025 CONTC/4919/2025	DEBENDRA SAHU VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
96	D-CONTC/41651/2025 CONTC/4920/2025	PARBATI MAHANTA VS PURNA CHANDRA BARIHA,DIST. EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //
97	D-CONTC/41659/2025 CONTC/4921/2025	SAGARIKA PANDA VS MADHUSUDAN DAS,COLLECTOR,NUAPADA	ADV. VS	// 0 //
98	D-CONTC/41673/2025 CONTC/4922/2025	SOMANATH BEHERA VS SHALINI PANDIT,IAS	SUBHASREE MOHANTY VS	// 0 //
99	D-CONTC/41924/2025 CONTC/4923/2025	HARA PANCHABIHAR VS PROF. DR.SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION AND TRAINING	ADV VS	// 0 //
100	D-CONTC/42031/2025 CONTC/4924/2025	ROHAN KUMAR ROUT VS ANANYA DAS,IAS	ADV. VS	// 0 //
101	D-CONTC/42036/2025 CONTC/4925/2025	RENUBALA SWAIN VS MAUSHUMILATA PADHI,IAS	ADV. VS	// 0 //
102	D-CONTC/42076/2025 CONTC/4926/2025	DHIRENDRA BHOI VS	ADV. VS	// 0

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103	D-CONTC/42079/2025 CONTC/4927/2025	DR.UMASHANKAR DASH,IAS SUPRAVA DASH VS	SWARUP KUMAR PATNAIK VS	// // ()
104	D-CONTC/42131/2025 CONTC/4928/2025	DR.C.ARULVASU,CONTROLLER OF EXAMINATION,UNIVERSITY OF MADRAS,TAMILNADU JYOTIRANJAN MALLICK VS	J.MOHANTY VS	// // ()
105	D-CONTC/42134/2025 CONTC/4929/2025	ASWATHY S.,IAS DR.AMRITA MAHARANA VS	ADV VS	// // ()
106	D-CONTC/42135/2025 CONTC/4930/2025	DR. AMRENDRANATH MOHANTY, DIRECTOR HEALTH SERVICES DR. SUDHASHREE PANDA VS	ADV VS	// // ()
107	D-CONTC/42136/2025 CONTC/4931/2025	DR. AMRENDRANATH MOHANTY, DIRECTOR HEALTH SERVICES DR.PRIYATOSH DASH VS	ADV VS	// // ()
108	D-CONTC/42158/2025 CONTC/4932/2025	DR.AMRENDRANATH MOHANTY, DIRECTOR HEALTH SERVICES RAMESH CHANDRA DIPA VS	ADV VS	// // ()
109	D-CONTC/42160/2025 CONTC/4933/2025	BIBHUTI BHUSAN NAYAK,IAS MADAN MOHAN ROUT VS	DEEPAK GOCHHAYAT VS	// // ()
110	D-CONTC/42162/2025 CONTC/4934/2025	PRADIPTA KUMAR JENA,ENGNR. IN CHIEF -I, RURAL WORKS, ODISHA BINODINI MOHAPATRA VS	Dibyajyoti Nayak VS	// // ()
111	D-CONTC/42225/2025 CONTC/4935/2025	N.THIRUMALA NAIK,IAS PRAJNAPARAMITA DAS VS	ADV. VS	// // ()
112	D-CONTC/42319/2025 CONTC/4936/2025	JAGABANDHU SAHOO,D.E.O,BHADRAK DASARATHA SAHU VS	ADV. VS	// // ()
113	D-CONTC/42348/2025 CONTC/4937/2025	PRABHAKAR PARTIL, COMMNR.-CUM-SECY., COOPERATION DEPT. PADMALOCHAN NANDI VS	SUKANTA KUMAR NAYAK VS	// // ()
		BHABATOSH MALLICK,TAHASILDAR,CHANDBALI,BHADRAK		//

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114	D-CONTC/42406/2025 CONTC/4938/2025	B. DANDAPANI PATRA VS UMA SANKA BEHERA,OAS	VIVASWAT MOHAPATRA VS	// 0 //
115	D-CONTC/42460/2025 CONTC/4939/2025	JAYANTIBALA SAMAL VS SAMEER RANJAN DASH,TAHASILDAR-CUM-EXECUTIVE MAGISTRATE,DHARMASALA,JAJAPUR	ADV. VS	// 0 //
116	D-CONTC/42465/2025 CONTC/4940/2025	SHANKAR DAS VS YAMINI SARANGI,IAS	BISWAJIT PARIDA VS	// 0 //
117	D-CONTC/42477/2025 CONTC/4941/2025	JYOSTNA RANI DALEI VS SADANANDA MOHANTY,REGIONAL MANAGER ,M/S.NEW INDIA ASSURANCE CO.LTD.,BBSR,KHURDHA	ADV. VS	// 0 //
118	D-CONTC/42479/2025 CONTC/4942/2025	DR.KABIR CHARAN SWAIN VS ARAVIND AGRAWAL,IAS	KUNAL KUMAR SWAIN VS	// 0 //
119	D-CONTC/42521/2025 CONTC/4943/2025	MAMATA MOHAPATRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
120	D-CONTC/30792/2025 CONTC/4944/2025	DR.BIMAL PRASAD MOHANTY VS PROF.MURALI KRISHNA,REGISTRAR,RASHTRIYA SANSKRIT SANSTHAN,NEW DELHI	ADV. VS	// 0 //
121	D-CONTC/40095/2025 CONTC/4945/2025	RATIKANTA SAHOO VS CHHATRAPATI SAHU,D.E.O,NABARANGPUR	ADV. VS	// 0 //
122	D-CONTC/41686/2025 CONTC/4946/2025	MAMATA BARIK VS RAMESH CHANDRA JENA,DY. DIRECTOR,SOIL CONSERVATION -CUM-PROJECT DIRECTOR,WATERSHED,CUTTACK	ADV. VS	// 0 //
123	D-CONTC/41903/2025 CONTC/4947/2025	BHASKAR CHANDRA DAS VS BIRENDRA KORKARA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
124	D-CONTC/42167/2025 CONTC/4948/2025	HIRANMAYEE SAMAL VS NITYANANDA BARIK,D.E.O,CUTTACK	ADV. VS	// 0 //
125	D-CONTC/42180/2025	KANHU CHARAN SWAIN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4949/2025	VS	VS	0
		BIRENDRA KORKARA,DIRECTOR, SECONDARY EDUCATION,ODISHA		//
126	D-CONTC/42190/2025	DEBENDRA PRASAD MAHAPATRA	ADV.	//
	CONTC/4950/2025	VS	VS	0
		ANANYA DAS,IAS		//
127	D-CONTC/42195/2025	KALI CHARAN DAS	ADV.	//
	CONTC/4951/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
128	D-CONTC/42197/2025	GOLAK BIHARI BEHERA	ADV.	//
	CONTC/4952/2025	VS	VS	0
		SATYABRATA SAHU,IAS		//
129	D-CONTC/42313/2025	JAGANATHA MAHAPATRO	ALOK KUMAR MOHANTY	//
	CONTC/4953/2025	VS	VS	0
		ARVIND AGRAWAL, COMMNR. CUM P.SECY., HIGHER EDUCATION DEPT.		//
130	D-CONTC/43632/2025	M/S BIMLA ENTERPRISES	ADV	//
	CONTC/4954/2025	VS	VS	0
		ASHUTOSH KULKARNI, IAS		//
131	D-CONTC/42428/2025	KESHAB CHANDRA SETHY	ADV	//
	CONTC/4955/2025	VS	VS	0
		G EDISON, SECY IN CHARGE, PARADIP PORT TRUST, ADMINISTRATIVE DEPT.		//
132	D-CONTC/41675/2025	AJIT KUMAR SAHU	SUBHASREE MOHANTY	//
	CONTC/4956/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
133	D-CONTC/42164/2025	JYOTSHNARANI MISHRA	ADV.	//
	CONTC/4957/2025	VS	VS	0
		GAURAV SHIVAJI ISALWAR,COLLECTOR,BALANGIR		//
134	D-CONTC/42391/2025	PRAFULLA KUMAR DASH	MANOJ PANIGRAHI	//
	CONTC/4958/2025	VS	VS	0
		USHA PADHEE,IAS,		//
135	D-CONTC/42409/2025	RUMA BEHERA	ADV.	//
	CONTC/4959/2025	VS	VS	0
		CHANCHAL RANA,IAS		//
136	D-CONTC/37412/2025	RAMA CHANDRA SAHU	DHANANJAYA MUND	//
	CONTC/4960/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/43626/2025 CONTC/4961/2025	AVINASH KUMAR,IAS ASHOK KUMAR JENA VS SATYABRATA SAHU,IAS	ADV. VS	// // ()
138	D-CRLA/32076/2025 CRLA/1194/2025	PREM KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /308 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/000062/2023
139	D-CRLA/28319/2025 CRLA/1195/2025	GANESH ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BELTUKURI /61 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/000011/2024
140	D-CRLA/31287/2025 CRLA/1196/2025	MOHAN CHARAN BEHERA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	SAMBALPUR VIGILANCE /44 /1998 SPECIAL JUDGE(VIGILANCE),DHENKA GR/000044/1998
141	D-CRLA/31755/2025 CRLA/1197/2025	CHANDRASEKHAR MALIK VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	PATTAMUNDAI MODEL /99 /2020 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/000023/2020
142	D-CRLA/31810/2025 CRLA/1198/2025	PABITRA MOHAN DALEI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	DASPALLA /221 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000193/2023
143	D-CRLLP/32167/2025 CRLLP/81/2025	STATE OF ODISHA VS SUMIT KUMAR BIHARI	SATYABRATA PANDA, A.S.C. VS	TITILAGARH /129 /2022 A.D.J.,TITILAGARH(Balangir) ST/0000041/2022
144	D-CRLMA/31616/2025 CRLMA/151/2025	CHHABIRANI PANDA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BALLIGUDA /188 /2019 () //
145	D-CRLMC/30908/2025 CRLMC/4365/2025	CHANDRADHWAJA @ CHANDRADHOJA SAHOO VS STATE OF ODISHA	PRNOY MOHANTY VS	NANDANKANAN /102 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000807/2022
146	D-CRLMC/32083/2025 CRLMC/4366/2025	DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000119/2023
147	D-CRLMC/32508/2025 CRLMC/4367/2025	HEMANT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000182/2025

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148	D-CRLMC/32086/2025 CRLMC/4368/2025	NAGEN KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000039/2025
149	D-CRLMC/32088/2025 CRLMC/4369/2025	NAGEN KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000038/2025
150	D-CRLMC/31591/2025 CRLMC/4370/2025	RAMES CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	SHISHIR KUMAR SAMAL VS	CUTTACK VIGILANCE /53 /2018 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000053/2018
151	D-CRLMC/32101/2025 CRLMC/4371/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /3 /2012 A.D.J.,BALLIGUDA(Kandhamal) ST/0000005/2017
152	D-CRLMC/31726/2025 CRLMC/4372/2025	STATE OF ODISHA VS SILU LAMA	PARTHA SARATHI NAYAK, A.G.A. VS	// A.D.J.,BHUBANESWAR(Khordha ) CRREV/0000099/2024
153	D-CRLMC/32105/2025 CRLMC/4373/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /2 /2012 A.D.J.,BALLIGUDA(Kandhamal) ST/0000006/2017
154	D-CRLMC/31776/2025 CRLMC/4374/2025	BINAY PRADHAN @ BINAYA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /105 /2021 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000337/2021
155	D-CRLMC/32108/2025 CRLMC/4375/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /10 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/0000012/2017
156	D-CRLMC/32015/2025 CRLMC/4376/2025	MANAS KUMAR MOHANTY @ LITU VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	TIHIDI /222 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001415/2025
157	D-CRLMC/32071/2025 CRLMC/4377/2025	AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000112/2023
158	D-CRLMC/30403/2025 CRLMC/4378/2025	ROCKY @ LUCKY @ PURUSOTTAM ROUT @ LUCKY ROUT VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BANKI /245 /2017 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000116/2017
159	D-CRLMC/31706/2025	ASISH KUMAR PRUSTY	BISWORANJAN SWAIN	MANGALA BAG /202 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4379/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000580/2024
160	D-CRLMC/32149/2025 CRLMC/4380/2025	PRAGYANANDA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /492 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000492/2021
161	D-CRLMC/32273/2025 CRLMC/4381/2025	DILLIP KUMAR BADAPANDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA(SR. ADV.) VS	MAHILA P.S.(BBSR) /190 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001218/2025
162	D-CRLMC/32531/2025 CRLMC/4382/2025	SHREE BARENDRA PRUSTI@BARENDRA PUSTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /233 /2010 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000026/2015
163	D-CRLMC/28035/2025 CRLMC/4383/2025	JOGENDRA PARIDA VS STATE OF ODISHA	AKSHYA KUMAR SUBUDHI VS	DELANGA /220 /2015 J.M.F.C.,PIPILI(Puri) GR/0000737/2015
164	D-CRLMC/30690/2025 CRLMC/4384/2025	MANGULI CHARAN SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000006/2025
165	D-CRLMC/31934/2025 CRLMC/4385/2025	SANTOSH KUMAR MAHALIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHUSURI /275 /2023 SPECIAL JUDGE (POCSO), BHADRAK(BHADRAK) Spl/0000095/2024
166	D-CRLMC/32058/2025 CRLMC/4386/2025	M/S. VISION MEEDILINK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) 2(A)CC/0000055/2012
167	D-CRLMC/32131/2025 CRLMC/4387/2025	ARUN NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	KHANDAGIRI P.S. /218 /2012 J.M.F.C.(V),BHUBANESWAR(Khordha ) GR/0002012/2012
168	D-CRLMC/32262/2025 CRLMC/4388/2025	SANDEEP KUMAR MALLICK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	MAHILA P.S. BUXIBAZAR /39 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000436/2022
169	D-CRLMC/27892/2025 CRLMC/4389/2025	TRINATH SAHOO VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI TOWN /183 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000484/2023
170	D-CRLMC/32170/2025 CRLMC/4390/2025	WARALAXHMI @ RATNALA VARALAKSHMI @ R VARALAXMI VS	SOUBHAGYA KUMAR DASH VS	RAYAGADA TOWN /123 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(RAYGADA)

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171	D-CRLMC/31777/2025 CRLMC/4391/2025	STATE OF ODISHA ANKIT TIWARI VS STATE OF ODISHA	SRIKANT KUMAR BARIK VS	GR/0000280/2024 NAYAGARH /72 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGARH
172	D-CRLMC/32361/2025 CRLMC/4392/2025	SANKAR HATI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GR/0000202/2025 BADABAZAR /447 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
173	D-CRLMC/32384/2025 CRLMC/4393/2025	LAXMIKANTA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GR/0002465/2025 MAHANGA /42 /2025 Civil Judge Jr. Division-cum-JMFC Court at MAHANGA
174	D-CRLMC/32606/2025 CRLMC/4394/2025	SEVAK SINGH CHAUHAN VS STATE OF ODISHA	PRABHAV BEHERA VS	GR/0000067/2025 / /0 SPECIAL JUDGE, KALAHANDI(Kalahandi)
175	D-CRLMC/32437/2025 CRLMC/4395/2025	BALARAM NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	2(A)CC/0000002/2025 BHANJANAGAR /345 /2018 A.D.J.,BHANJANAGAR(Ganjam)
176	D-CRLMC/32439/2025 CRLMC/4396/2025	BALARAM NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ST/0000131/2019 JAGANNATHA PRASAD /157 /2018 A.D.J.,BHANJANAGAR(Ganjam)
177	D-CRLMC/32368/2025 CRLMC/4397/2025	DR.MANAS RANJAN SENAPATI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	ST/0000051/2019 CHANDRASEKHARPUR /330 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha )
178	D-CRLMC/32621/2025 CRLMC/4398/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CT/0000837/2023 GOLANTHARA (BERHAMPUR) /314 /2023 J.M.F.C.(R),BERHAMPUR(Ganjam)
179	D-CRLMC/32440/2025 CRLMC/4399/2025	SK GARIB VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0001018/2024 RUPSA /95 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar)
180	D-CRLMC/32356/2025 CRLMC/4400/2025	DAMODAR PRADHANI VS STATE OF ODISHA	RAJIB RATH VS	CT/0000713/2025 BHUBANESWAR VIGILANCE /25 /2009 SPECIAL JUDGE, SPL. COURT,BHUBANESWAR
181	D-CRLMC/31599/2025 CRLMC/4401/2025	JAGAMOHAN KHUNTIA VS STATE OF ODISHA(VIG.)	DURGA PRASAD PRADHAN VS	TR/0000035/2014 RANPUR /132 /2021 J.M.F.C.,RANPUR(Nayagarh )
		STATE OF ODISHA		GR/0000214/2021

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182	D-CRLMP/32276/2025 CRLMP/1372/2025	DIPIKA DAS VS STATE OF ODISHA	RUCHI RAJGARHIA VS	//0 () //
183	D-CRLMP/32299/2025 CRLMP/1373/2025	SUDAM NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /815 /2023 () //
184	D-CRLMP/31138/2025 CRLMP/1374/2025	KAMALAKANTA DAS VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	BIDANASI /30 /2024 () //
185	D-CRLMP/31704/2025 CRLMP/1375/2025	SUJIT MIRDHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP /228 /2025 () //
186	D-CRLMP/31968/2025 CRLMP/1376/2025	SUKANTI SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
187	D-CRLMP/31343/2025 CRLMP/1377/2025	PRAMOD KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATPUR /182 /2025 () //
188	D-CRLREV/32092/2025 CRLREV/804/2025	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MOTANGA /23 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000028/2025
189	D-CRLREV/32301/2025 CRLREV/805/2025	GULAM ALLI KHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /32 /2022 ADDL DISTRICT AND SESSIONS JUDGE MIS.CASE/0000029/2025
190	D-CRLREV/32491/2025 CRLREV/806/2025	JOGENDRA DALEI VS STATE OF ODISHA	SANGRAM SENAPATI VS	KABISURYANAGAR /294 /2022 A.D.J.,KHALLIKOTE(Ganjam) ST/0000115/2025
191	D-CRLREV/32636/2025 CRLREV/807/2025	LOKANATH BEHERA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000182/2025
192	D-CRLREV/32072/2025 CRLREV/808/2025	SIBANANDA CHOUDURY VS NIRANJAN PANIGRAHI	ASHOK DAS VS	//0 A.D.J.,BERHAMPUR(Ganjam) CRA/0000051/2024
193	D-CRP/43055/2025	M/S. NTEX TRANSPORT SERVICES PVT. LTD., BALESWAR	SAILAZA NANDAN DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRP/46/2025	VS RADHARANI MISHRA	VS	CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0001002/2024
194	D-CRP/43535/2025 CRP/47/2025	M/S ELE ANIMATIONS (P) LTD. ,BBSR VS SATYA SWAGAT MOHANTY	GYAN S SAMANTRAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000228/2025
195	D-EXP/43051/2025 EXP/35/2025	NETRAMANI KUMARI DEI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// ( //
196	D-FAO/40578/2025 FAO/463/2025	RAMA AVATAR SONI VS LAXMIDHAR MAHAPATRA	SUJATA SAHOO VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur CS/0000002/2008
197	D-MACA/41604/2025 MACA/1127/2025	NANDINI PANIGRAHI VS SUSAMA BEHERA	DEBASISH PATNAIK VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000635/2011
198	D-MACA/41168/2025 MACA/1128/2025	JOGENDRA PRADHAN VS DEEPAK SAGAR KUMAR	KAPILA CHARAN NAYAK VS	// DISTRICT & SESSIONS JUDGE,BOUDH( Mac/0000011/2016
199	D-MACA/41997/2025 MACA/1129/2025	SANTI MUNDA VS LAMBODARA PANIGRAHI	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000080/2016
200	D-MACA/23294/2025 MACA/1130/2025	SAMIR KUMAR ROUT@SAMIREE ROUT VS AJAY KUMAR NANDA	DEBASISH PATNAIK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000931/2021
201	D-MACA/43191/2025 MACA/1131/2025	ALPANA BEHERA VS ASHOK KUMAAR ROUL	BISHNU BRATA SINGH VS	// I MACT,BALASORE(Baleshwar) Mac/0000295/2021
202	D-MACA/41804/2025 MACA/1132/2025	THE AUTHORISED SIGNATORY, ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS NITYANANDA PATRA	PRADEEP KUMAR SARANGI VS	// 7th M.A.C.T.,UDALA(Mayurbhanj) Mac/0000005/2025
203	D-MACA/35175/2025 MACA/1133/2025	R.M.,(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., KHURDA VS SASMITA BEHURA	ADAM ALI KHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001143/2020
204	D-MACA/43196/2025 MACA/1134/2025	DINABANDHU MOHAPATRA VS	PRADEEP KUMAR MISHRA VS	// III MACT,JAJPUR(Jajapur )

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205	D-MATA/42954/2025 MATA/400/2025	RAMKISHORE SHARMA CHITTARANJAN DAS VS RANJITA DAS	SUJATA JENA VS	Mac/0000086/2008 // JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000065/2024
206	D-MATA/42256/2025 MATA/401/2025	SUJATA SAHOO VS SUDHIR KUMAR SAHOO	BADRINARAYAN PANDA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000134/2020
207	D-MATA/43315/2025 MATA/402/2025	SABITRI MOHARANA VS GANESH MOHARANA	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000063/2015
208	D-MATA/43319/2025 MATA/403/2025	SABITRI MOHARANA VS GANESH MOHARANA	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000551/2017
209	D-RPFAM/43019/2025 RPFAM/324/2025	SANDHYARANI SETHI VS HARIHAR SETHI	BIJAYA KUMAR PARIDA 2 VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000464/2016
210	D-RSA/37040/2025 RSA/527/2025	DUKALU MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000007/2025
211	D-RSA/41916/2025 RSA/528/2025	SNIGDHA PATEL VS SATYA PRAKASH NAIK	AKSHYANGSHU SEKHAR NANDY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000007/2025
212	D-RSA/41001/2025 RSA/529/2025	MIRZA YUNUS BAIG VS JAIBUN NISA BIBI	MAHESWAR MOHANTY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000018/2023
213	D-RSA/41953/2025 RSA/530/2025	BIPIN BEHARI NATH VS JANAKILATA NATH SHARMA	SATYABADI MANTRY VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU RFA/0000062/2025
214	D-RVWPET/41987/2025 RVWPET/239/2025	PADMINI KUMARI PANIGRAHY VS SMRUTI RANJAN NAYAK	VS	// () //
215	D-TRP(C)/42905/2025 TRP(C)/372/2025	ANITA AGRAWAL @ GUDIA VS NATWAR GOEL	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000138/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-TRP(C)/42923/2025 TRP(C)/373/2025	SASMITA NAYAK VS ANANTA BASUDEV PARIDA	DIPTENDU SUNDAR RAY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000331/2025
217	D-TRP(C)/43058/2025 TRP(C)/374/2025	SAGARIKA NANDA VS LOKANATH MISHRA	ANAM CHARAN PANDA VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000088/2025
218	D-TRP(C)/42883/2025 TRP(C)/375/2025	SWARNAPRAVA DASH VS PRANAB KUMAR SATAPATHY	TANMAY MISHRA VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000414/2023
219	D-WA/42745/2025 WA/1657/2025	STATE OF ODISHA VS DILLIP KUMAR BEHERA	SASWAT DAS, A.G.A VS	// 0 //
220	D-WA/42748/2025 WA/1658/2025	STATE OF ODISHA VS GOLAKA BIHARI PRADHAN	SASWAT DAS, A.G.A VS	// 0 //
221	D-WA/43129/2025 WA/1659/2025	STATE OF ODISHA VS MANAS RANJAN PANDA	SASWAT DAS, A.G.A VS	// 0 //
222	D-WA/42746/2025 WA/1660/2025	STATE OF ODISHA VS BISWAJIT BISWAL	SASWAT DAS, A.G.A VS	// 0 //
223	D-WA/40868/2025 WA/1661/2025	STATE OF ODISHA VS SASMITA SAHOO	SIDHARTH PRASAD DAS, A.S.C VS	// 0 //
224	D-WA/43134/2025 WA/1662/2025	STATE OF ODISHA VS MOHINI MALLIK	SASWAT DAS, A.G.A VS	// 0 //
225	D-WA/43136/2025 WA/1663/2025	STATE OF ODISHA VS JIWAN LAKRA	SASWAT DAS, A.G.A VS	// 0 //
226	D-WA/42968/2025 WA/1664/2025	STATE OF ODISHA VS BINAYAK MANTRI	SASWAT DAS, A.G.A. VS	// 0 //
227	D-WA/43135/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1665/2025	VS	VS	0
		KARAN MARANDI		//
228	D-WA/43137/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/1666/2025	VS	VS	0
		DEBADATA SAMANTARAY		//
229	D-WA/43130/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/1667/2025	VS	VS	0
		JUGESWAR BEHERA		//
230	D-WA/43131/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/1668/2025	VS	VS	0
		KESHAB CHANDRA BEHERA		//
231	D-WA/41445/2025	ANNAPURNA BEHERA	SRINIBASH SATAPATHY	//
	WA/1669/2025	VS	VS	0
		THE MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, INDIAN BANK, CHENNAI		//
232	D-WP(C)/41950/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TATA POWER NORTHERN DISTRIBUTION	SURESH CHANDRA DASH	//
	WP(C)/29939/2025	VS	VS	0
		M/S MINES MANAGER, OMC LTD., KEONJHAR		//
233	D-WP(C)/42601/2025	NIRMAL CHANDRA JENA	KUNAL KUMAR SWAIN	//
	WP(C)/29940/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/42948/2025	PRADEEP KUMAR SAHOO	LAXMI PRASAD DWIVEDY	//
	WP(C)/29941/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/42029/2025	DR.NAGENDRA KUMAR PADHI	SHASHI BHUSAN JENA	//
	WP(C)/29942/2025	VS	VS	0
		THE STATE OF ODISHA		//
236	D-WP(C)/42869/2025	RAMESH CHANDRA SAHU	BIRAJA PRASANNA DAS	//
	WP(C)/29943/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/42033/2025	K.SANKAR PATRA	BHAWANI SANKAR PANIGRAHI	//
	WP(C)/29944/2025	VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER,(SOUTHEN DIVISION) ODISHA, BERHAMPUR		//
238	D-WP(C)/42871/2025	TAPAN KUMAR BISWAL	BIRAJA PRASANNA DAS	//
	WP(C)/29945/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/42468/2025 WP(C)/29946/2025	STATE OF ODISHA BHIKARI SAHU VS	BISWAJIT MOHANTY VS	// // ()
240	D-WP(C)/30147/2025 WP(C)/29947/2025	STATE OF ODISHA MONALISA PANDA VS	SUBHADUTTA ROUTRAY VS	// // ()
241	D-WP(C)/42011/2025 WP(C)/29948/2025	STATE OF ODISHA NRUSINGHA BEHERA VS	TUSAR KANTI PRAHARAJ VS	// // ()
242	D-WP(C)/42044/2025 WP(C)/29949/2025	STATE OF ODISHA SUMATI BEHERA VS	DWARIKA PRASAD MOHANTY VS	// // ()
243	D-WP(C)/42469/2025 WP(C)/29950/2025	STATE OF ODISHA SUSIL KUMAR PRADHAN VS	BISWAJIT MOHANTY VS	// // ()
244	D-WP(C)/30882/2025 WP(C)/29951/2025	STATE OF ODISHA MADHUSMITA DAS VS	SUBHADUTTA ROUTRAY VS	// // ()
245	D-WP(C)/41794/2025 WP(C)/29952/2025	STATE OF ODISHA SUBHASHREE PANDI @ SUBHASREE PANDI VS	ATUL KUMAR MOHANTY VS	// // ()
246	D-WP(C)/42142/2025 WP(C)/29953/2025	STATE OF ODISHA CHOUDHURY BINOD BIHARI SAHOO VS	BIKRAM SENAPATI VS	// // ()
247	D-WP(C)/42152/2025 WP(C)/29954/2025	STATE OF ODISHA JHARIA BARAL VS	LAXMAN BHOI VS	// // ()
248	D-WP(C)/42508/2025 WP(C)/29955/2025	STATE OF ODISHA PRATIVA PANIGRAHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
249	D-WP(C)/42145/2025 WP(C)/29956/2025	STATE OF ODISHA PRANABALLAV MALLIK VS	BIKRAM SENAPATI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/42051/2025 WP(C)/29957/2025	PADMINI MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
251	D-WP(C)/42509/2025 WP(C)/29958/2025	SRINIBAS PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
252	D-WP(C)/42589/2025 WP(C)/29959/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
253	D-WP(C)/42833/2025 WP(C)/29960/2025	NEHA NARESH MORE VS STATE OF ORISSA	RITA SINGH VS	// 0 //
254	D-WP(C)/42228/2025 WP(C)/29961/2025	DHAKOTA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
255	D-WP(C)/42590/2025 WP(C)/29962/2025	MONALISA NANDA VS STATE OF ODISHA	JITENDRA KUMAR PANDA VS	// 0 //
256	D-WP(C)/42860/2025 WP(C)/29963/2025	ASISH KUMAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
257	D-WP(C)/42229/2025 WP(C)/29964/2025	MOCHINDA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
258	D-WP(C)/42960/2025 WP(C)/29965/2025	CHANDAN KUMAR BEHURA VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/42149/2025 WP(C)/29966/2025	TIKINA BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
260	D-WP(C)/43048/2025 WP(C)/29967/2025	ADARSHA PATHAGARA, ROURKELA VS DIRECTOR IN CHARGE, ROURKELA STEEL PLANT, ROURKELA	SIDDHARTH PRASAD MISHRA VS	// 0 //
261	D-WP(C)/43105/2025	RABINDRA KUMAR JAGDEV	PRAVASH CHANDRA JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29968/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42233/2025 WP(C)/29969/2025	JAGANNATH DEY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
263	D-WP(C)/43220/2025 WP(C)/29970/2025	SUKANTA SAHU @ SUKANTA KISHORA SAHU VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
264	D-WP(C)/43110/2025 WP(C)/29971/2025	UMAKANTA NAYAK VS UNION OF INDIA	ALOK KUMAR DAS VS	// 0 //
265	D-WP(C)/43045/2025 WP(C)/29972/2025	BASANTA KUMAR BARIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
266	D-WP(C)/42403/2025 WP(C)/29973/2025	SUBHENDU BARAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
267	D-WP(C)/42235/2025 WP(C)/29974/2025	RAMAKRUSHNAPUR GPLF, RK.PUR, BHADRAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
268	D-WP(C)/42609/2025 WP(C)/29975/2025	RABINDRA PRASAD TRIPATHY VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/43044/2025 WP(C)/29976/2025	PINTU MALLIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
270	D-WP(C)/42410/2025 WP(C)/29977/2025	PRIYABRAT SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/43078/2025 WP(C)/29978/2025	AGASTYA DAS VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
272	D-WP(C)/42114/2025 WP(C)/29979/2025	LALIT LAKRA VS	UMARANI PANDA VS	// 0

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273	D-WP(C)/43180/2025 WP(C)/29980/2025	STATE OF ORISSA PITAMBAR PALAI VS	MANOJA KUMAR KHUNTIA VS	// // ()
274	D-WP(C)/42630/2025 WP(C)/29981/2025	STATE OF ODISHA MASOOD AKRAM VS	AMIT PRASAD BOSE VS	// // ()
275	D-WP(C)/42130/2025 WP(C)/29982/2025	STATE OF ODISHA NARAYANA PADHY VS	JYOTI RANJAN KAR VS	// // ()
276	D-WP(C)/42119/2025 WP(C)/29983/2025	STATE OF ODISHA RATIKANTA BARIK VS	UMARANI PANDA VS	// // ()
277	D-WP(C)/42176/2025 WP(C)/29984/2025	DISTRICT EDUCATION OFFICER, SUNDARGARH MINATI KUMARI TRIPATHY VS	SANGRAM JENA VS	// // ()
278	D-WP(C)/40844/2025 WP(C)/29985/2025	STATE OF ODISHA M/S.PSR ELECON PVT.LTD.,BBSR VS	SAILESH DAS VS	// // ()
279	D-WP(C)/40818/2025 WP(C)/29986/2025	THE ADDITIONAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR PRADIPTA KUMAR SAHOO VS	RAJU KUMAR SATPATHY VS	// // ()
280	D-WP(C)/42237/2025 WP(C)/29987/2025	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR KAYALAPADA GPSS TANGI BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()
281	D-WP(C)/41761/2025 WP(C)/29988/2025	STATE OF ODISHA BANDITA NAYAK VS	ANURAG PATI VS	// // ()
282	D-WP(C)/42431/2025 WP(C)/29989/2025	STATE OF ODISHA SUKANTI BARIK VS	NIRMAL RANJAN ROURAY VS	// // ()
283	D-WP(C)/42188/2025 WP(C)/29990/2025	STATE OF ODISHA TRINATH SAHOO VS	PRAKASH KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/42308/2025 WP(C)/29991/2025	SASHI KANTA SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
285	D-WP(C)/42447/2025 WP(C)/29992/2025	BASANT KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
286	D-WP(C)/42317/2025 WP(C)/29993/2025	SURENDRANATH DALAI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
287	D-WP(C)/42736/2025 WP(C)/29994/2025	RANJAN KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/42312/2025 WP(C)/29995/2025	LAXMI MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
289	D-WP(C)/42628/2025 WP(C)/29996/2025	NIHAR RANJAN CHHOTRAY VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
290	D-WP(C)/42800/2025 WP(C)/29997/2025	RANJEETABALA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
291	D-WP(C)/42366/2025 WP(C)/29998/2025	SRIDHAR MISHRA VS STATE OF ORISSA	HARA PRASAD RATH VS	// 0 //
292	D-WP(C)/42857/2025 WP(C)/29999/2025	RIKUN KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
293	D-WP(C)/42451/2025 WP(C)/30000/2025	BIKRAM KUMAR SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
294	D-WP(C)/42400/2025 WP(C)/30001/2025	SOUBHAGYA RANJAN BISWAL @ BISHWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
295	D-WP(C)/42489/2025	DILIP KUMAR PANDA	SUBHADUTTA ROUTRAY	//

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	WP(C)/30002/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42455/2025 WP(C)/30003/2025	SUDHANSU SEKHAR BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
297	D-WP(C)/42753/2025 WP(C)/30004/2025	BARADA PRASANNA BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
298	D-WP(C)/42764/2025 WP(C)/30005/2025	RAKESH BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
299	D-WP(C)/42696/2025 WP(C)/30006/2025	RAKESH RANA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
300	D-WP(C)/42755/2025 WP(C)/30007/2025	RAKESH KUMAR KHATUA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
301	D-WP(C)/42761/2025 WP(C)/30008/2025	SRITAM LENKA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
302	D-WP(C)/42453/2025 WP(C)/30009/2025	SUBHRAJIT SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
303	D-WP(C)/42767/2025 WP(C)/30010/2025	TRUPTI RANJAN SAMAL VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
304	D-WP(C)/42873/2025 WP(C)/30011/2025	MD.KHALILUR RAHMAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
305	D-WP(C)/42957/2025 WP(C)/30012/2025	M/S NARAYAN TRADERS,NABARANGPUR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST,NABARANGPUR	KAJAL SAHOO VS	// 0 //
306	D-WP(C)/42773/2025 WP(C)/30013/2025	BISHNUPRASAD ROUT VS	SONALI PRUSTY VS	// 0

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307	D-WP(C)/42507/2025 WP(C)/30014/2025	STATE OF ODISHA GURU PRASAD MISHRA VS	RANJIT SAMAL VS	// // ()
308	D-WP(C)/43030/2025 WP(C)/30015/2025	STATE OF ODISHA SANTOSH KUMAR RAUT VS	MANOJA KUMAR KHUNTIA VS	// // ()
309	D-WP(C)/43038/2025 WP(C)/30016/2025	STATE OF ODISHA KALANDI KHATUA VS	MANOJA KUMAR KHUNTIA VS	// // ()
310	D-WP(C)/42501/2025 WP(C)/30017/2025	STATE OF ODISHA BIPIN BIHARI NAYAK VS	RANJIT SAMAL VS	// // ()
311	D-WP(C)/42356/2025 WP(C)/30018/2025	STATE OF ODISHA ANANTA DEHURY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
312	D-WP(C)/43050/2025 WP(C)/30019/2025	STATE OF ODISHA PRASANTA KUMAR PATRA VS	MANOJA KUMAR KHUNTIA VS	// // ()
313	D-WP(C)/42448/2025 WP(C)/30020/2025	STATE OF ODISHA RAMA CHANDRA ACHARYA VS	PRASANTA KUMAR SAHOO VS	// // ()
314	D-WP(C)/43056/2025 WP(C)/30021/2025	STATE OF ODISHA KUMAR SONY NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // ()
315	D-WP(C)/42971/2025 WP(C)/30022/2025	STATE OF ODISHA KUMARI ARATI PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
316	D-WP(C)/43018/2025 WP(C)/30023/2025	STATE OF ODISHA BISWARANJAN MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // ()
317	D-WP(C)/43062/2025 WP(C)/30024/2025	STATE OF ODISHA SEBASHREE SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // () //

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318	D-WP(C)/42977/2025 WP(C)/30025/2025	SIBARAM SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
319	D-WP(C)/42831/2025 WP(C)/30026/2025	PRATIMA BISOI VS CHAIRMAN CUM MANAGING DIRECTOR, NATIONAL ALUMINIUM COMPANY LTD, NALCO, KHURDA	NIRMAL CHANDRA DAS VS	// 0 //
320	D-WP(C)/42463/2025 WP(C)/30027/2025	KUSUPUR PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
321	D-WP(C)/43076/2025 WP(C)/30028/2025	UMASANKAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
322	D-WP(C)/42840/2025 WP(C)/30029/2025	NANDALAL SETH VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
323	D-WP(C)/42771/2025 WP(C)/30030/2025	M/S. TRIVENI ENGINEERS, KEONJHAR VS ASSESSING AUTHORITY, CT AND GST CIRCLE, BARBIL, KEONJHAR	SUBHASIS PANDA VS	// 0 //
324	D-WP(C)/42603/2025 WP(C)/30031/2025	NIRUPAMA SATPATHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
325	D-WP(C)/42608/2025 WP(C)/30032/2025	BISWANATH SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
326	D-WP(C)/42462/2025 WP(C)/30033/2025	LOVA SENAPATI VS COLLECTOR CUM DIST.MAGISTRATE, COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL	JAJATI KISHORE MOHANTY VS	// 0 //
327	D-WP(C)/42123/2025 WP(C)/30034/2025	SUBANA MUNA VS DISTRICT EDUCATION OFFICER,SUNDARGARH	UMARANI PANDA VS	// 0 //
328	D-WP(C)/42620/2025 WP(C)/30035/2025	NIHARBALA TUNGA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
329	D-WP(C)/42535/2025	NISHAN RAI	SANJAY KUMAR BEHERA	//

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	WP(C)/30036/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/42621/2025	BHARAT GARADA	HARA PRASAD RATH	//
	WP(C)/30037/2025	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/43144/2025	M/S. SAMARENDRA KUMAR RAY, BBSR	RAMESH CHANDRA JENA	//
	WP(C)/30038/2025	VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR	VS	0 //
332	D-WP(C)/43285/2025	M/S MURALIDHAR SAHOO, ANUGUL	KANANBALA ROY CHOUDHURY	//
	WP(C)/30039/2025	VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	0 //
333	D-WP(C)/43331/2025	AJIT PRASAD TIWARI	SANGRAMJIT PANDA	//
	WP(C)/30040/2025	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/43560/2025	MD ZAKIR HUSSEIN	SIDHARTHA DAS	//
	WP(C)/30041/2025	VS STATE OF ORISSA	VS	0 //
335	D-WP(C)/42917/2025	BASANTA KUMAR SETHI	MANORANJAN PADHI	//
	WP(C)/30042/2025	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/42964/2025	RAKESH KUMAR PATTNAYAK	BRAJA MOHAN SARANGI	//
	WP(C)/30043/2025	VS REGIONAL TRANSPORT OFFICER, CUTTACK	VS	0 //
337	D-WP(C)/43205/2025	DR. NIRANJAN ROUT	BIPIN KUMAR NAYAK	//
	WP(C)/30044/2025	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/42352/2025	CHAKRADHAR BEHERA	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/30045/2025	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/35991/2025	DEBENDRA KUMAR NAYAK	DR. BINODA KUMAR MISHRA	//
	WP(C)/30046/2025	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/42783/2025	SUBRATA KUMAR BEHERA	GOPINATH MISHRA	//
	WP(C)/30047/2025	VS	VS	0

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341	D-WP(C)/42497/2025 WP(C)/30048/2025	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0
342	D-WP(C)/43313/2025 WP(C)/30049/2025	STATE OF ODISHA BASANTI MAHARANA VS	MANAS RANJAN DASH VS	// // 0
343	D-WP(C)/43201/2025 WP(C)/30050/2025	STATE OF ODISHA YANGYASENI BARIK VS	SANJIB MOHANTY VS	// // 0
344	D-WP(C)/43611/2025 WP(C)/30051/2025	STATE OF ODISHA TRISHNA REAL ESTATE PVT. LTD., BBSR VS	DEBAKANTA MOHANTY VS	// // 0
345	D-WP(C)/43600/2025 WP(C)/30052/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BBSR ASHOK KUMAR TIWARI VS	MUKUNDA CHANDRA MISHRA VS	// // 0
346	D-WP(C)/40462/2025 WP(C)/30053/2025	STATE OF ODISHA SIMADEBI JAIN VS	LAXMINARAYAN PATEL VS	// // 0
347	D-WP(C)/42360/2025 WP(C)/30054/2025	THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR JHUMURI JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
348	D-WP(C)/43604/2025 WP(C)/30055/2025	STATE OF ODISHA SHYAM SUNDAR AGARWAL VS	MUKUNDA CHANDRA MISHRA VS	// // 0
349	D-WP(C)/42499/2025 WP(C)/30056/2025	STATE OF ODISHA KAILASH CHANDRA RAJ VS	RANJIT SAMAL VS	// // 0
350	D-WP(C)/43397/2025 WP(C)/30057/2025	STATE OF ORISSA BHRAMARABAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0
351	D-WP(C)/42611/2025 WP(C)/30058/2025	COLLECTOR, DHENKANAL BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/42369/2025 WP(C)/30059/2025	MADHAB CHANDRA APATA VS DEPUTY ELECTRICAL INSPECTOR, GOVT. OF ODISHA, GANJAM	OM PRAKASH SAHU VS	// 0 //
353	D-WP(C)/42514/2025 WP(C)/30060/2025	KEDAR SINGH DAS VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
354	D-WP(C)/43247/2025 WP(C)/30061/2025	SUKANT PATTANAIAK VS THE CHIEF COMMISSIONER CT AND GST, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
355	D-WP(C)/43333/2025 WP(C)/30062/2025	MAA MANGALA SELF HELP GROUP, BHANJANAGAR, GANJAM VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
356	D-WP(C)/42516/2025 WP(C)/30063/2025	SIBA PRASADA MISRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
357	D-WP(C)/42738/2025 WP(C)/30064/2025	PRITAM MOHANTY VS TATA POWER CENTRAL(TPCODL) KHURDA	ARUN KUMAR MISHRA VS	// 0 //
358	D-WP(C)/43598/2025 WP(C)/30065/2025	KUMUDINI SETHI VS THE ODISHA INFORMATION COMMISSION, BBSR	RESHMA BEHERA VS	// 0 //
359	D-WP(C)/43024/2025 WP(C)/30066/2025	GUMPU MANIKANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
360	D-WP(C)/42374/2025 WP(C)/30067/2025	TRINATH HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
361	D-WP(C)/43033/2025 WP(C)/30068/2025	BHABANI SHANKAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
362	D-WP(C)/42613/2025 WP(C)/30069/2025	DEBI PRASAD PATNAIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
363	D-WP(C)/42581/2025	DR. SIBA NARAYAN MOHAPATRA	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30070/2025	VS STATE OF ORISSA	VS	0 //
364	D-WP(C)/39376/2025 WP(C)/30071/2025	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	VS	// 0 //
365	D-WP(C)/42614/2025 WP(C)/30072/2025	SANGRAM KESHARI DASH VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
366	D-WP(C)/43087/2025 WP(C)/30073/2025	SABITRI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
367	D-WP(C)/42618/2025 WP(C)/30074/2025	PRADEEP KUMAR GHOSE VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
368	D-WP(C)/40597/2025 WP(C)/30075/2025	LALU BAGH @ LALU KUMAR BAGH VS SYNOD CHAIRMAN, JEYPORE EVANGELICAL LUTHERAN CHURCH, JEYPORE, KORAPUT	CHITTA RANJAN LENKA VS	// 0 //
369	D-WP(C)/42616/2025 WP(C)/30076/2025	UGRASEN SENAPATI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
370	D-WP(C)/42752/2025 WP(C)/30077/2025	GENERAL MANAGER IB VALLEY AREA, MAHANADI COALFIELDS LTD, JHARSUGUDA VS JANMEJAY DIXIT	RAKESH SHARMA VS	// 0 //
371	D-WP(C)/41777/2025 WP(C)/30078/2025	DEBI PRASAD SAHU VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
372	D-WP(C)/42584/2025 WP(C)/30079/2025	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
373	D-WP(C)/42920/2025 WP(C)/30080/2025	ASHUTOSH MOHAPATRA VS PUNJAB NATIONAL BANK, DHENKANAL	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
374	D-WP(C)/36001/2025 WP(C)/30081/2025	PANKAJ KUMAR GIRI VS	DR. BINODA KUMAR MISHRA VS	// 0

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375	D-WP(C)/42687/2025 WP(C)/30082/2025	STATE OF ODISHA GOBARDHAN PAIDA VS	MANORANJAN PADHI VS	// // 0
376	D-WP(C)/42505/2025 WP(C)/30083/2025	STATE OF ORISSA DR. BHAGYADHAR ROUT VS	RANJIT SAMAL VS	// // 0
377	D-WP(C)/40816/2025 WP(C)/30084/2025	STATE OF ODISHA BILASINI ROUT VS	RAJU KUMAR SATPATHY VS	// // 0
378	D-WP(C)/42085/2025 WP(C)/30085/2025	STATE OF ODISHA BIBHUTI BHUSAN PANDA VS	SRIKANTA KU. NATH VS	// // 0
379	D-WP(C)/42689/2025 WP(C)/30086/2025	STATE OF ODISHA TANKADHAR NAYAK VS	MANORANJAN PADHI VS	// // 0
380	D-WP(C)/42825/2025 WP(C)/30087/2025	STATE OF ORISSA MAMATA MANJARI KHUNTIA VS	PRADIPTA KISHORE BHUYAN VS	// // 0
381	D-WP(C)/42668/2025 WP(C)/30088/2025	STATE OF ODISHA LAXMI PRADHAN VS	JANAKI KANTA MAHAPATRA VS	// // 0
382	D-WP(C)/42413/2025 WP(C)/30089/2025	UNION OF INDIA ELEENA DASH VS	SRINIVAS MOHANTY VS	// // 0
383	D-WP(C)/41037/2025 WP(C)/30090/2025	STATE OF ODISHA IBTEHAJ SAROSH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
384	D-WP(C)/43025/2025 WP(C)/30091/2025	STATE OF ODISHA SALANA SUDHEER VS	SUBHADUTTA ROURTRAY VS	// // 0
385	D-WP(C)/42834/2025 WP(C)/30092/2025	STATE OF ODISHA MAHENDRA KUMAR SWAIN VS GOVT. OF ODISHA	CHANDAN KUMAR MOHANTY VS	// // 0 //

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386	D-WP(C)/43148/2025 WP(C)/30093/2025	SRIDHAR TRIPATHY VS THE SUB COLLECTOR, NILAGIRI, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
387	D-WP(C)/40563/2025 WP(C)/30094/2025	UNION OF INDIA VS SUDHIRANJAN SENAPATI	HANU BHASHKAR VS	// 0 //
388	D-WP(C)/43029/2025 WP(C)/30095/2025	GUJJU RAKHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
389	D-WP(C)/42742/2025 WP(C)/30096/2025	TRILOCHAN SAHOO VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
390	D-WP(C)/42855/2025 WP(C)/30097/2025	UTTRALLI PRASANT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
391	D-WP(C)/42552/2025 WP(C)/30098/2025	KARTIKESWAR SAHOO VS COMMISSIONER BHUBANESWAR MUNICIPALITY CORPORATION,BBSR	KISHORE KUMAR MISHRA VS	// 0 //
392	D-WP(C)/42416/2025 WP(C)/30099/2025	SRIKUMAR SUNDARAY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
393	D-WP(C)/42938/2025 WP(C)/30100/2025	ATREYA PANIGRAHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
394	D-WP(C)/42969/2025 WP(C)/30101/2025	SABITRI MUDULI VS REGIONAL TRANSPORT OFFICER, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
395	D-WP(C)/43290/2025 WP(C)/30102/2025	AJIT KUMAR DUTTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
396	D-WP(C)/40734/2025 WP(C)/30103/2025	SAROJ KUMAR DIXIT VS ASSISTANT SETTLEMENT OFFICER, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
397	D-WP(C)/42563/2025	SABITA MOHARANA	ASMIYA RANJAN MAJHI	//

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	WP(C)/30104/2025	VS ADDL COMMISSIONER OF CONSOLIDATION AND SETTLEMENT ODISHA	VS	() //
398	D-WP(C)/42519/2025 WP(C)/30105/2025	DEBABRATA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
399	D-WP(C)/42972/2025 WP(C)/30106/2025	ANURADHA DASH VS THE STATE OF ODISHA	ARNAV BEHERA VS	// () //
400	D-WP(C)/43261/2025 WP(C)/30107/2025	SRIKANT SARANGO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
401	D-WP(C)/42522/2025 WP(C)/30108/2025	RUKMANA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
402	D-WP(C)/42640/2025 WP(C)/30109/2025	PRASAD KUMBHAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
403	D-WP(C)/43543/2025 WP(C)/30110/2025	MAYA DHAR MISHRA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// () //
404	D-WP(C)/43020/2025 WP(C)/30111/2025	KIKARA KURMA RAO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
405	D-WP(C)/43433/2025 WP(C)/30112/2025	PRAFULLA KUMAR SABAT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
406	D-WPCRL/29391/2025 WPCRL/145/2025	SITARANI SAAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	//0 () //
407	D-ABLAPL/32216/2025 ABLAPL/12304/2025	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /415 /2025 () //
408	D-ABLAPL/32226/2025 ABLAPL/12305/2025	SUBAL HEMBRAM VS	DHARMENDRA SETHY VS	//0 S.D.J.M.,NILAGIRI(Baleshwar)

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409	D-ABLAPL/32229/2025 ABLAPL/12306/2025	STATE OF ODISHA KANHU CHARAN BEHERA VS	BISWARANJAN DALAI VS	2(A)CC/0000282/2025 CUTTACK SADAR /796 /2025 ()
410	D-ABLAPL/31109/2025 ABLAPL/12307/2025	STATE OF ODISHA RAJESH BEHERA VS	SANJIT MISHRA VS	// BRAHMAGIRI /368 /2025 ()
411	D-ABLAPL/32233/2025 ABLAPL/12308/2025	STATE OF ODISHA TAPASWINI SAHU VS	KARTIK CHANDRA TRIPATHY VS	// TURUMUNGA /117 /2024 ()
412	D-ABLAPL/31459/2025 ABLAPL/12309/2025	STATE OF ODISHA KAIBALYA KHATUA VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /450 /2025 ()
413	D-ABLAPL/32236/2025 ABLAPL/12310/2025	STATE OF ODISHA SWASTIK KUMAR SAHU VS	AMULYA RATNA PANDA VS	// BASTA /224 /2022 ()
414	D-ABLAPL/31513/2025 ABLAPL/12311/2025	STATE OF ODISHA ANIL SETHI VS	PRASANTA KUMAR SATAPATHY VS	// BALASORE SADAR /336 /2025 ()
415	D-ABLAPL/31643/2025 ABLAPL/12312/2025	STATE OF ODISHA MANOJ KUMAR SAHOO VS	BANSHIDHAR SATAPATHY VS	// / /0 ()
416	D-ABLAPL/32155/2025 ABLAPL/12313/2025	STATE OF ODISHA GOLEKHA CHANDRA BAL VS	ARIJEET MISHRA VS	// PATTAMUNDAI /311 /2025 ()
417	D-ABLAPL/32000/2025 ABLAPL/12314/2025	STATE OF ODISHA HASAN AHMED BARBHUIYA VS	SANJAY KUMAR PATTANAIAK VS	// CAPITAL P.S. /167 /2023 ()
418	D-ABLAPL/32156/2025 ABLAPL/12315/2025	STATE OF ODISHA AYUSH SHARMA VS	KARUNAKAR GAYA VS	// SUNDARGARH TOWN /445 /2025 ()
419	D-ABLAPL/32192/2025 ABLAPL/12316/2025	STATE OF ODISHA PINKU BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /351 /2025 () //

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420	D-ABLAPL/31660/2025 ABLAPL/12317/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /397 /2025 () //
421	D-ABLAPL/32157/2025 ABLAPL/12318/2025	RABINDRA MALLIK @ MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /312 /2025 () //
422	D-ABLAPL/32159/2025 ABLAPL/12319/2025	DEBASISH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /269 /2025 () //
423	D-ABLAPL/32237/2025 ABLAPL/12320/2025	PRIYARANJAN PANDA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	JAGATPUR /534 /2025 () //
424	D-ABLAPL/31731/2025 ABLAPL/12321/2025	KULAMANI SAHU VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /398 /2025 () //
425	D-ABLAPL/32161/2025 ABLAPL/12322/2025	CHANDAN PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /340 /2025 () //
426	D-ABLAPL/31758/2025 ABLAPL/12323/2025	DHADIA @ PRASANTA MALLICK VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	FATEGARH /305 /2025 () //
427	D-ABLAPL/32169/2025 ABLAPL/12324/2025	RAHULDEBA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /359 /2024 () //
428	D-ABLAPL/31781/2025 ABLAPL/12325/2025	MANAS KUMAR ROUT @ MANASA KUMA ROUT VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	RAMACHANDRAPUR /287 /2025 () //
429	D-ABLAPL/32245/2025 ABLAPL/12326/2025	RUPANITA BHADRA VS STATE OF ODISHA	RAMDAS ACHARY VS	MANCHESWAR P.S. /612 /2025 () //
430	D-ABLAPL/32171/2025 ABLAPL/12327/2025	SK. NAYEEM BAKSH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /325 /2025 () //
431	D-ABLAPL/32252/2025	MADHABA SABAR	SATYA NARAYAN MISHRA 4	BODEN /153 /2025

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	ABLAPL/12328/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/32253/2025 ABLAPL/12329/2025	SUDAM CHARAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NISCHINTAKOILI /198 /2025 () //
433	D-ABLAPL/31787/2025 ABLAPL/12330/2025	SABYASACHEE KAR VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	JATNI P.S. /379 /2025 () //
434	D-ABLAPL/32254/2025 ABLAPL/12331/2025	TULU @ SUDHANSU JENA @ SUDHANSU SEKHAR JENA VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	JODAPADAR /154 /2025 () //
435	D-ABLAPL/31833/2025 ABLAPL/12332/2025	BALARAM SHAOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PARADEEP LOCK /288 /2025 () //
436	D-ABLAPL/32256/2025 ABLAPL/12333/2025	MOHAMMAD MOSIM @ BABU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /260 /2025 () //
437	D-ABLAPL/32258/2025 ABLAPL/12334/2025	ROHITA DORA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	NACHUNI /111 /2025 () //
438	D-ABLAPL/31905/2025 ABLAPL/12335/2025	SANTOSINI SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /37 /2025 () //
439	D-ABLAPL/31991/2025 ABLAPL/12336/2025	CHANDAN @ AMIYA KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /306 /2020 () //
440	D-ABLAPL/32278/2025 ABLAPL/12337/2025	SRICHARAN SAHOO VS STATE OF ODISHA	KARUNAKAR DAS VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara ) 2(C)CC/000026/2025
441	D-ABLAPL/31912/2025 ABLAPL/12338/2025	JHARIA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /308 /2025 () //
442	D-ABLAPL/32006/2025 ABLAPL/12339/2025	CHEMA @ TRILOCHAN MALLIK VS	PRAMOD KUMAR JENA VS	SINGLA /223 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/32281/2025 ABLAPL/12340/2025	STATE OF ODISHA KANHUA @ KANHU MAHALIK VS	KULDEEP MOHANTY VS	// BALASORE SADAR /389 /2025 ()
444	D-ABLAPL/31914/2025 ABLAPL/12341/2025	STATE OF ODISHA MUNA KHAN @ UYAKUDIN KHAN VS	RITA SINGH VS	// BALICHANDRAPUR /299 /2025 ()
445	D-ABLAPL/32017/2025 ABLAPL/12342/2025	STATE OF ODISHA MALAYA MOHARANA VS	AYESHKANTA TRIPATHY VS	// BHADRAK RURAL /578 /2025 ()
446	D-ABLAPL/31949/2025 ABLAPL/12343/2025	STATE OF ODISHA BABU @ YUDHISTIRA PRADHAN VS	AKASH BHUYAN VS	// BADAGODA P.S. /542 /2025 ()
447	D-ABLAPL/32061/2025 ABLAPL/12344/2025	STATE OF ODISHA PRADIP @ PRADIPTA UTHANSINGH VS	RITURANJAN CHHOTARAY VS	// BAIDESWAR /187 /2025 ()
448	D-ABLAPL/31658/2025 ABLAPL/12345/2025	STATE OF ODISHA BRUSHAV NAIK VS	KULDEEP NARAYANA PANDA VS	// GOLAMUNDA /30 /2025 ()
449	D-ABLAPL/32095/2025 ABLAPL/12346/2025	STATE OF ODISHA RATAN SETHI VS	PRAFULLA CHANDRA DAS VS	// PATTAMUNDAI /275 /2025 ()
450	D-ABLAPL/31662/2025 ABLAPL/12347/2025	STATE OF ODISHA KAMADEV MALIK VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI MODEL /317 /2025 ()
451	D-ABLAPL/31751/2025 ABLAPL/12348/2025	STATE OF ODISHA TILOTTAMA BEHERA VS	AMULYA RATNA PANDA VS	// //0 J.M.F.C.,SORO(Baleshwar)
452	D-ABLAPL/32137/2025 ABLAPL/12349/2025	STATE OF ODISHA BIJAY @ BIJAY KUMAR BEHERA VS	BIPIN KUMAR NAYAK VS	ICC/0000197/2023 PIPLI /547 /2025 ()
453	D-ABLAPL/31797/2025 ABLAPL/12350/2025	STATE OF ODISHA BIJAYA PRADHAN VS	RAMA CHANDRA JENA VS	// SINGLA /228 /2025 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/32140/2025 ABLAPL/12351/2025	LIKUA @ LITUA SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /481 /2025 () //
455	D-ABLAPL/31819/2025 ABLAPL/12352/2025	PHAKU KHAN @ FAKURUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /224 /2025 () //
456	D-ABLAPL/32148/2025 ABLAPL/12353/2025	JAYARAM KUMBHAR @ JAYRAM KUMBHAR VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA TOWN /349 /2025 () //
457	D-ABLAPL/31963/2025 ABLAPL/12354/2025	SANJAY KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SINGLA /164 /2025 () //
458	D-ABLAPL/32172/2025 ABLAPL/12355/2025	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SALIPUR /498 /2025 () //
459	D-ABLAPL/32174/2025 ABLAPL/12356/2025	BUTUNA @ BISWAJIT PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /362 /2025 () //
460	D-ABLAPL/32265/2025 ABLAPL/12357/2025	MANOJ KUMAR BADAJENA VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	JANKIA P.S. /59 /2017 () //
461	D-ABLAPL/32268/2025 ABLAPL/12358/2025	JITENDRA @ DEBABRATA SAHOO VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /287 /2025 () //
462	D-ABLAPL/32179/2025 ABLAPL/12359/2025	DILIP KUMAR ROUT VS STATE OF ODISHA	SWASTIK MOHANTY VS	/ /0 () //
463	D-ABLAPL/32269/2025 ABLAPL/12360/2025	MANAS KUMAR MOHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //
464	D-ABLAPL/32365/2025 ABLAPL/12361/2025	SUCHITRA KUMAR PATEL VS STATE OF ODISHA	BISWARANJAN DALAI VS	TALSARA /275 /2025 () //
465	D-ABLAPL/32375/2025	KAILASH CHANDRA PRUSTY	BISWARANJAN DALAI	BARANGA /522 /2025

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	ABLAPL/12362/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/32190/2025 ABLAPL/12363/2025	BASU BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /30 /2023 () //
467	D-ABLAPL/29933/2025 ABLAPL/12364/2025	ASHIK KHAN @ ASHIQUE KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /163 /2025 () //
468	D-ABLAPL/32282/2025 ABLAPL/12365/2025	BABULI GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /410 /2025 () //
469	D-ABLAPL/31175/2025 ABLAPL/12366/2025	KANHA SAMANTARA @ SAMANTRAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /302 /2024 () //
470	D-ABLAPL/32283/2025 ABLAPL/12367/2025	KABITA ROUL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /358 /2024 () //
471	D-ABLAPL/31356/2025 ABLAPL/12368/2025	JITENDRA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /83 /2018 () //
472	D-ABLAPL/32359/2025 ABLAPL/12369/2025	BHOBANA JENA @ BHUBANA JENA @ BHUBAN JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /431 /2025 () //
473	D-ABLAPL/31694/2025 ABLAPL/12370/2025	AJIT PARIJA @ PARIDA @ MAGU VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	KUJANGA /371 /2025 () //
474	D-ABLAPL/32362/2025 ABLAPL/12371/2025	BHOBANA JENA @ BHUBANA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /428 /2025 () //
475	D-ABLAPL/32293/2025 ABLAPL/12372/2025	SATENDRA GUPTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KUNDRA /85 /2025 () //
476	D-ABLAPL/32363/2025 ABLAPL/12373/2025	BHOBANA JENA @ BHUBANA JENA VS	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 ()

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477	D-ABLAPL/31729/2025 ABLAPL/12374/2025	STATE OF ODISHA TAPAN KUMAR BERA VS	PRASANTA KUMAR SAHOO VS	// NAIKANI-DIHI /243 /2025 ()
478	D-ABLAPL/32367/2025 ABLAPL/12375/2025	STATE OF ODISHA SANJAYA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// BERHAMPUR SADAR /438 /2025 ()
479	D-ABLAPL/31937/2025 ABLAPL/12376/2025	STATE OF ODISHA SUBRAT PRADHAN VS	BIJAYA KUMAR RAGADA VS	// BARANGA /484 /2025 ()
480	D-ABLAPL/31773/2025 ABLAPL/12377/2025	STATE OF ODISHA MANASH DALEI VS	BHABANI SANKAR DAS VS	// KRUSHNA PRASAD /268 /2025 ()
481	D-ABLAPL/32286/2025 ABLAPL/12378/2025	STATE OF ODISHA SK. SER MOHAMMAD VS	KULDEEP MOHANTY VS	// BALASORE SADAR /436 /2025 ()
482	D-ABLAPL/31942/2025 ABLAPL/12379/2025	STATE OF ODISHA SEEMA SINGH VS	RASHMI RANJAN MISHRA VS	// TIKIRI /99 /2018 ()
483	D-ABLAPL/32309/2025 ABLAPL/12380/2025	STATE OF ODISHA BINOD KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /375 /2025 () //